GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO. 253 TO BE ANSWERED ON: 05.02.2018

CLCSS FOR MSMEs

253. SHRI RAVNEET SINGH: DR. P. K. BIJU:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Credit Linked Capital Subsidy Scheme (CLCSS) of the Government to encourage technology up-gradation of Micro, Small and Medium Enterprises (MSMEs) is in continuation and if so, the details thereof;
- (b) whether the Ministry is monitoring the work of Small Industries Development Bank of India (SIDBI), responsible for the implementation of the scheme, with regard to their effectiveness to ensure easier credit facility to MSMEs; and
- (c) if so, the details thereof along with the outreach program with banks and MSMEs to provide such credit including the credit provided to the MSMEs during the last two years and the current year, state-wise, month-wise and segment-wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH)

- (a): Yes, Madam. The Ministry of Micro, Small and Medium Enterprises is operating a Scheme namely "Credit Linked Capital Subsidy Scheme (CLCSS)" for technology upgradation of micro and small enterprises. The Scheme aims at facilitating technology upgradation by providing capital subsidy of 15 per cent (limited to maximum of Rs.15.00 lakhs) on institutional finance availed by the micro and small enterprises to support induction of well-established and improved technologies in the specified sectors. Maximum limit of eligible loan for calculation subsidy admissibility under the Scheme is Rs.100.00 lakh.
- (b) & (c): SIDBI and other implementing agencies have been given operational guidelines. The information on flow of credit under CLCSS is received in the Ministry of MSME regularly.

State-wise credit flow to the MSEs under the CLCS Scheme during last two years and the current year (upto December) has been indicated in the annexure.

Annexure referred to in reply to parts (b) & (c) of the Lok Sabha Unstarred question no. 253 for answer on 05.02.2018.

State-wise credit provided to the MSEs during the last two years and the current year, under the CLCS scheme-

(Rs. in lakh)

	T	Т		
Sl. No	State/UT	2015-16	2016-17	2017-18 (up to 31-12-2017)
1	Andman & Nicobar	0	0	0
2	Andhra Pradesh	4399.3	3345.76	3249.98
3	Arunanchal Pradesh	0	0	0
4	Assam	153.8	0	0
5	Bihar	365	275	498
6	Chandigarh	374.82	179	110.64
7	Chhatisgarh	2924	1040	1026.38
8	Dadra & Nagar	388.67	1264.59	1149.71
9	Daman & Diu	892.08	1049.37	1053.6
10	Delhi	1115	734.52	1011.72
11	Goa	23.36	213	180
12	Gujarat	111395	88733.42	88408.81
13	Haryana	16383	9966.85	10855.51
14	Himachal Pradesh	59.5	61.5	475
15	J&K	0	0	0
16	Jharkhand	751.67	976	127
17	Karnataka	11737	8963.09	5831.56
18	Kerala	1310	768.48	398.15
19	Lakshdweep	0	0	0
20	Madhya Pradesh	2266.2	981.25	2393.5
21	Maharashtra	45899	34087.8	31792.73
22	Manipur	0	0	0
23	Meghalaya	0	0	0
24	Mizoram	0	0	0
25	Nagaland	0	0	0
26	Odisha	696.63	380.9	773.76
27	Pudduchery	0	47	100
28	Punjab	16729	11117.14	9587.93
29	Rajasthan	17623	13434.78	13165.18
30	Sikkim	0	0	0
31	Tamilnadu	11697	7337.69	11419.33
32	Telangana	7635.2	4445.09	5275.12
33	Tripura	0	0	170
34	Uttar Pradesh	7755.5	6761.13	6491.79
35	Uttarakhand	828.9	495	1120.34
36	West Bengal	3062.5	2597.65	1013.02
	Total	266465.13	199256.01	197678.76